

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 4219**

**TO BE ANSWERED ON THE 1<sup>ST</sup> APRIL, 2026/ CHAITRA 11, 1948 (SAKA)**

**ILLEGAL IMMIGRANTS**

**4219. SHRI SUKHENDU SEKHAR RAY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of illegal immigrants arrested in the country during the past five years, State-wise details thereof; and**

**(b) how many illegal immigrants were pushed back during the past five years, State-wise details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI BANDI SANJAY KUMAR)**

**(a) to (b) : All foreign nationals, including those who entered into the country without valid travel documents or overstay beyond the validity of their visa period, are governed by the provisions contained in the Immigration and Foreigners Act, 2025 and the Immigration and Foreigners Order, 2025. Some illegal migrants sneak into India in a clandestine and surreptitious manner mainly through difficult mountainous and riverine terrains along with international borders. Central Government has adopted a multi-pronged approach to ensure effective surveillance and domination of land borders to check infiltration of illegal migrants. Detection, restriction of movements and deportation of such illegally staying foreign nationals, is a continuous process.**

**The Central Government has been vested with powers, under Sub-section (2) of Section 7, Section 13 and Section 29 of the immigration and Foreigners Act, 2025 to detect, restrict movement, deport foreign nationals staying illegally. These powers of the Central Government have also been entrusted to the State Governments/Union Territories and Commissioner of Bureau of Immigration, vide Ministry of Home Affairs' Notification No.S.O.3998(E), dated 01.09.2025.**

**Since entry of such illegal immigrants is clandestine and surreptitious and powers have been delegated to State Governments/UT Administrations, their detection, restriction and deportation are taken up by local police authorities on regular basis as per extent rules/law.**

\*\*\*\*\*